

(1880) 08 CAL CK 0002

Calcutta High Court

Case No: None

Monindro Bhoosun
Biswas

APPELLANT

Vs

Shosheebhoosun
Biswas and Others

RESPONDENT

Date of Decision: Aug. 9, 1880

Citation: (1880) ILR (Cal) 866

Hon'ble Judges: Wilson, J

Bench: Single Bench

Judgement

Wilson, J.

Refused to order the applicant to pay the costs of the commission, or to order her to pay the estimated costs into Court, and ordered the commission to issue. Costs to be costs in the cause.